

**2018**  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**No. 523 - A**

**Dated, Calcutta, the 25<sup>th</sup> January, 2018**

**From : Subhasis Dasgupta,  
Registrar (Judicial Service),  
High Court, Appellate Side,  
Calcutta.**

**To :**

- 1) The District Judge of all Districts  
including Andaman & Nicobar Islands .
- 2) The Chief Judge, City Civil Court, Calcutta
- 3) The Chief Judge, City Sessions Court, Calcutta
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta
- 5) The Secretary, Judicial Department, Government of West Bengal
- 6) The Director, West Bengal Judicial Academy.
- 7) Members of Registry, High Court at Calcutta.

**Sub. : Filling up 2 (two) posts of Judicial Member in West Bengal  
Taxation Tribunal.**

*Sir,*

With reference to the subject captioned above, I am directed to inform that Finance Department (Revenue), Government of West Bengal has uploaded vacancy circular in the following websites inviting application for filling up 2 (two) posts of Judicial Member in West Bengal Taxation Tribunal disseminating details with regard to filling up of the said posts.

(i) [www.wbfin.nic.in](http://www.wbfin.nic.in)

(ii) [www.banglarmukh.gov.in](http://www.banglarmukh.gov.in)

Accordingly, it is requested to visit the website(s)/cause informing eligible members of West Bengal Judicial Service in your respective judgeship/control to visit the said website(s), download the contents and send the filled in application form (in prescribed proforma) alongwith requisites, as sought for, to the office of the undersigned **on or before 08.02.2018** positively for further necessary action in the matter.

Yours faithfully,

**Sd/-**

**Registrar (Judicial Service)**

Government of West Bengal  
Finance Department  
Revenue

No. 23-FT

Date: 04.01.2018

Applications in prescribed format are invited from qualified persons to fill up 2 (two) posts of Judicial Member in the West Bengal Taxation Tribunal. Details of selection procedure, qualification, term of office and status of service along with format of application may be accessed from the following websites:

- (i) [www.wbfin.nic.in](http://www.wbfin.nic.in)
- (ii) [www.banglarmukh.gov.in](http://www.banglarmukh.gov.in)

The last date of receipt of application in the office of the Additional Chief Secretary, Finance Department, Government of West Bengal, Room No. 1212, 12<sup>th</sup> floor, "Nabanna", 325, Sarat Chatterjee Road, Howrah - 711 102, is 19<sup>th</sup> February, 2018 upto 4 p.m.

Applications received after the due date & time will not be considered.

Applicants are requested to superscribe the envelope containing the application as "Application for the post of Judicial Member, West Bengal Taxation Tribunal".

  
Joint Secretary to the Govt. of West Bengal.